

**SPECIAL BENCH**

**ITEM NO.116**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.534/2023 IN CP (IB) No.110/ALD/2022**

**CORAM:**

**1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>NAMAN INFRADEVELOPERS PVT. LTD. V/S VARUN MEDIA PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Mohit Nandwani, Adv. : *For Applicant/ RP in IA No.534/2023*

Sh. Vipin Kumar Kushwaha, Proxy for : *For Res./ SEBI in IA No.534/2023*

Sh. J.N. Maurya, Adv.

**ORDER**

Ld. Counsels representing the parties are present.

This being a Special Bench, at the request of the learned counsels representing the parties, the matter is adjourned for further hearing on 12<sup>nd</sup> August, 2024 before the Regular Bench.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**19<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*